

NOTIFICATION

Hon'ble the Chief Justice is pleased to station the following Hon'ble Judges at Dharwad Bench of the High Court of Karnataka, with effect from 1st June, 2020, till further orders:-

- 1) Hon'ble Shri Justice S. Amarannavar
- 2) Hon'ble Smt. Justice Uma M.G.
- 3) Hon'ble Shri Justice V. Srishananda

By Order of Hon'ble the Chief Justice,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL.

Copy forwarded for information and necessary action to:-

1. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
2. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
3. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
4. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Infrastructure and Maintenance)/Registrar (Computers)/ Registrar (Statistics & Review)/ Registrar (Recruitment)/ and Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Prl. City Civil and Sessions Judge, Bengaluru City and All the Prl. District and Sessions Judges in the State.
7. The Director, Karnataka Judicial Academy, Bengaluru.
8. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.

9. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
10. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
11. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
12. The Accountant General in Karnataka, Bengaluru.
13. The Chief Librarian, High Court of Karnataka, Bengaluru.
14. The Joint Registrars, High Court of Karnataka.
15. The DR-cum-P.S. to Hon'ble the Chief Justice.
16. The Deputy Registrars of GOB-I/GOB-II/RSB/HCE/HCB/HCLC/HCA-I/HCA-II/DJBS/HCL/HCC/DJA-I/DJA-II/DJA-III/HVB/Printing Section and Stationery Branches of this office.
17. The Assistant Registrars of GOB-I/GOB-II/RSB/HCE/HCB/HCLC/HCA-I/HCA-II/DJBS/HCL/HCC/DJA-I/DJA-II/DJA-III/HVB/Protocol Branch/Printing Section and Stationery Branches of this office.
18. The Private Secretaries to all the Hon'ble Judges.
19. The Section Officers of GOB-I/GOB-II/RSB/HVC/HCE/HCB/HCLC/HCA-I/HCA-II/DJBS/HCL/HCC/DJA-I/DJA-II/DJA-III/HVB/Printing Section and Stationery Branches of this office.
20. Spare copies.

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NOTIFICATION

Hon'ble the Chief Justice is pleased to station the following Hon'ble Judges at Kalaburagi Bench of the High Court of Karnataka, with effect from 1st June, 2020, till further orders:-

- 1) Hon'ble Shri Justice Hanchate Sanjeevkumar
- 2) Hon'ble Shri Justice P.N. Desai
- 3) Hon'ble Shri Justice P. Krishna Bhat

By Order of Hon'ble the Chief Justice,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL.

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2. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
3. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
4. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Infrastructure and Maintenance)/Registrar (Computers)/ Registrar (Statistics & Review)/ Registrar (Recruitment)/ and Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Prl. City Civil and Sessions Judge, Bengaluru City and All the Prl. District and Sessions Judges in the State.
7. The Director, Karnataka Judicial Academy, Bengaluru.
8. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.

9. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
10. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
11. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
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15. The DR-cum-P.S. to Hon'ble the Chief Justice.
16. The Deputy Registrars of GOB-I/GOB-II/RSB/HCE/HCB/HCLC/HCA-I/HCA-II/ DJBS/ HCL/ HCC / DJA-I/ DJA-II/ DJA-III/ HVB / Printing Section and Stationery Branches of this office.
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